

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 548 OF 2010 & OA 426 of 2010**

Monday, this the 28th day of February, 2011

**CORAM:**

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

**1. OA 548/10 :**

1. M.T.Sasidhara Menon  
Staying at 30/115, Sarika, Petta  
Poonithura – 682 038  
Ernakulam District  
PA to Deputy General Manager (Radio Planning)  
BSN Mobile Services, 3<sup>rd</sup> Floor, Telephone Exchange Building  
Panampilly Nagar, Kochi – 36

2. K.M.Damodaran  
Residing at Cheemeni, Cheemei PO  
Chervathur, Kasargod – 671 313  
PA Office of the Deputy General Manager (NWO  
Payyannur – 670 307

3. N.Damodaran  
Residing at BSNL Staff Quarters  
Type III/2, Kakkad, Kannur – 670 002  
PA to Deputy General Manager(Planning)  
O/o General Manager Telecom  
BSNL Bhawan, Kannur – 2

4. K.S.Balachandran  
Residing at Vallath House  
Viyyur PO, Thrissur – 680 010  
PA to Divisional Engineer  
Phones – II (External), Trichur

5. K.P.Venugopalakrishnan  
Residing at Sreepadmam, Pottore, MG Kave PO  
Thrissur – 680 581  
PA to Chief Accounts Officer (CA)  
Office of the Principal General Manager  
BSNL, Thrissur – 680 022

6. V.G.Surendran  
Residing at Vellattuparambil House  
Venginissery PO, Thrissur – 680 575  
PA to Vigilance Officer  
Office of Principal General Manager, BSNL, Thrissur

7. Rosy Vareed  
Residing at Perappadan House, East Kombara  
Irinjalakuda – 680 121, Thrissur District  
PA , Office of the Divisional Engineer Telcom  
Irinjaakuda

8. A.D.Thomas  
Residing at Alamparambil House  
Near Parel Church  
Sanjeevani Hospital Road, Kurisummoodu P.O  
Changanacherry – 686 104  
PA , Office of the Principal General Manager Telecom  
BSNL Kottayam

9. N.Parameswara Iyer  
Residing at Irupathil madom, Moncompu  
Alleppey District  
PA, Office of the Principal General Manager Telecom  
BSNL Kottayam

10. Lila Thomas  
Residing at Terry Cottage, Valiyakambiyil  
Thrippilazhikom PO, Kundara  
Kollam District – 691 509  
PA, O/o Area Manager Telecom, BSNL  
Chinnakkada Telephone Exchange,  
Kollam – 691 001

11. Nandini Pradeep  
Residing at TC 51/529, GUHA, Mankulam Lane  
Pappanamcode3 PO, Thiruvananthapuram – 695 018  
PA, O/o General Manager Telecom, BSNL  
Regional Telecom Training Centre  
Kaimanam PO,  
Thiruvananthapuram – 695 040

(By Advocate Mr.Santhosh Mathew )

versus

1. The Chairman & Managing Director  
Bharat Sanchar Nigam Limited  
Corporate Office, Harish Chandar Mathur Lane  
New Delhi – 110 011
  2. The Chief General Manager Telecom  
BSNL, Kerala Telecom Circle  
PMG Junction, Trivandrum - 33 .. Respondents

(By Advocate Mr.N.Nagaresh )

2. **OA 426/10:**

1. BSNL Personal Staff Association  
Kerala Circle Unit  
represented by its Circle Treasurer  
M.T.Sasidhara Menon  
Staying at 30/115, Sarika, Petta  
Poonithura – 682 038, Ernakulam District  
PA to Deputy General Manager (Radio Planning)  
BSNL Mobile Services, 3<sup>rd</sup> Floor  
Telephone Exchange Building  
Panampilly Nagar, Kochi – 36
2. Lisiyama Joseph  
PA, O/o Principal General Manager, Telecom  
Balan K Nair Road, Kozhikode
3. N.Haridasan  
PA, O/o General manager, Telecom  
Konnola Towers, Down-hill  
Malappuram

... Applicants

(By Advocate Mr.Santhosh Mathew)

versus

1. The Chairman & Managing Director  
Bharat Sanchar Nigam Limited  
Corporate Office, Harish Chandar Mathur Lane  
New Delhi – 110 011
2. The Chief General Manager Telecom  
BSNL, Kerala Telecom Circle  
PMG Junction, Trivandrum – 33
3. The Senior Accounts Officer (Estt)  
O/o the Principal General Manager Telecom  
Balan K Nair, Kozhikode – 673 001
4. The Accounts Officer (CA)  
O/o General Manager Telecom,  
Konnola Towers, Down Hill,  
Malappuram – 676 519

.. Respondents

(By Advocate Mr.N.Nagaresh )

The applications having been heard on 28.02.2011, the Tribunal  
on the same day delivered the following:



**ORDER****HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER**

During the pendency of these OAs, the impugned order stood revived and fresh order passed which is the subject matter of challenge in OA 142 /2011, now pending. In the light of subsequent development reliefs against the impugned order has become infructuous and they have been superseded by the subsequent order. These OAs are accordingly closed.

Dated, the 28<sup>th</sup> February, 2011.



**K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER**



**JUSTICE P.R.RAMAN  
JUDICIAL MEMBER**

VS